

MINUTES OF EFC NO. 06/AM13 DATED 20.9.1202

Meeting No. 6/AM12 of EXIM Facilitation Committee (EFC) was held on 20.9.2012 in Room No. 04, Udyog Bhawan, New Delhi, under the Chairmanship of Shri D.K. Singh, IAS, Additional Director General of Foreign Trade.

2. Following officers attended the meeting:

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| 1. | Shri K.K. Tiwari, IA, | D/o Heavy Industry |
| 2. | Shri K.K. Sinha, IA | DIPP |
| 3. | Shri V.K. Tyagi, Dy. IA | D/o Pharma |
| 4. | Dr. S.S. Tak, Jt. IA | M/o Steel |
| 5. | Shri. Hardeep Singh, Jt.DGFT | DGFT |
| 6. | Sh. B.K. Sachdeva, Dy.DGFT | DGFT |
| 7. | Sh. D.C. Katoch, FTDO | DGFT |
| 8. | Representative from MHA | MHA |

Chairman of the Committee welcomed the members of the Committee and took up the agenda for discussion.

Import Cases (Total 156 Cases)

3.1 Following 45 (Forty Five) requests for import were approved:-

S. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
PART-I (AHD&F)						
	6	Vidhan Sales, Nagpur 01/53/8/203/AM13/V-9/IC		394,000 Nos. of Live Ornamental Fishes	52.2	Approved 375,500 Nos. of Ornamental Fishes from Malaysia as per the recommendations of D/o AHD&F conveyed vide letter No.35029/7/2011-FY(Trade) dated 29.8.12.
	10	Vidhan Sales, Nagpur 01/53/8/149/AM13/V-7-IC	11.6.12	Live Ornamental Fish	11	Approved 97,000 Nos. of Ornamental Fishes from Sri Lanka as per the recommendations of D/o AHD&F conveyed vide letter No.35029/7/2011-FY(Trade) dated 29.8.12.
	18	Chirag Kumar Patel, Australia 01/53/162/Misc/AM13/C-22/IC	29.08.12	6 Nos of Human Embryos		Approved as per the recommendations of ICMR conveyed vide their letter No.Indo/FRC/402/2005-IHD dated 12.9.12. The case may also be submitted for approval of

						DG.
	22	Indira Gandhi Zoological Park, Visakhapatnam 01/53/8/162/555/AM13/I-14/IC	23.08.12	3 Nos of Giraffe		Approved as per the recommendations of MOEF(WL) conveyed vide their O.M. No.3-7/2010-WLI(Pt) dated 10.9.12.
ART-IV (DGCA)						
	1	Govt. of Punjab, Deptt. Of Civil Aviation, Chandigarh	6.9.12	One Bell Helicopter Model 429	US\$7.0 Million	Approved as per the recommendations of DGCA conveyed vide letter No.6.9.12.
	2	Spicejet, Gurgaon 01/53/8/271/AM13/S-56/IC	5.9.12	3 Nos. Transceiver 1/2, DME Serial No.49368	7.5	Approved as per the recommendations of DGCA conveyed vide letter No.5-2186/2012-AI(2) dated 11.9.12 has given no objection for import.
	3	Spicejet, Gurgaon 01/53/8/272/AM13/S-55/IC	5.9.12	3 Nos. Emergency Locator Transmitter Part No. 4 T S1821502-02 ELT Kannad 406 AF	3.72	Approved as per the recommendations of DGCA conveyed vide letter No.5-2186/2012-AI(2) dated 11.9.12 has given no objection for import.
	19	Rajiv Gandhi Aviation Academy (A Division of wings Aviation P. Ltd. 01/53/8/256/AM13/R-21/IC	23.08.12	1 Nos of Unserviceable Lear Jet INC 24-B Serial NO. 226 Aircraft For Ame Training purpose.	41	Approved as per the recommendations of DGCA conveyed vide letter dated 5-1276/97-AI(2) dated 24.7.12 has given permission for imparting instructional training / demonstration to AME Students.
ART-VIII (MOEF)						
	4	Stellar Information systems Ltd., Gurgaon 01/53/8/145/AM13/S-28/IC	7.6.12	328 Nos of used electrical and electronise assemblies	US\$3168	Approved as per the recommendations of DIT conveyed vide letter No.16(17)/2012-IPHW dated 23.8.12.
	5	Satyam BPO Ltd. Hyderabad 01/53/162/8145/S-8/IC	9.5.12	16 Nos of Laptops/ Black Mobile Phones	1.52	Approved as per the recommendations of DIT conveyed vide letter no.16(18)/2012-IPHW dated 78.9.12 has recommended the case.
ART-IX MOEF(O)						
	4	Stallion Enterprises, Mumbai	18.6.12	100 M.T of HCFC-123	300	Approved as per the recommendations of

		Mumbai 01/53/8/162/AM13/S-31/IC		123		recommendations of MOEF conveyed vide OM NO.11/2/2012-OC dated 11.9.12.
5		Expanded Polymer systems P.Ltd., Mumbai 01/53/8/161/AM13/E- 14/IC	15.6.12	1350 MTs of HCFC- 141B (Dichlorofluoroethane)	1822.5	Approved as per the recommendations of MOEF conveyed vide OM NO.11/2/2012-OC dated 20.9.12.
8		Neelkanth Enterprises, New Delhi 01/53/8/236/AM13/N- 15/IC 01/53/8/236/AM13/N- 15/IC	09.08.12	4950 unit of Air Conditioner with HCFC 22(R22) Gas	767.106	Approved as per the recommendations of MOEF conveyed vide OM No.11/1/2012-OC dated 17.8.12.
9		Neelkanth Town Planners P. Ltd., New Delhi 01/53/8/237/AM13/N-16/IC	09.08.12	100 Nos of Air Conditioner	125.8	Approved as per the recommendations of MOEF No.11/1/2012-OC dated 10.9.12.
10		Meet Refrigeration, Mumbai 01/53/8/244/AM13/M-26/IC	14.08.12	5,500 Nos of various types of air condition with accessories containing R-22 Gass	701.96	Approved as per the recommendations of MOEF vide OM No.11/1/2012-OC dated 10.9.12.
11		Woolworths Wholesale India P. Ltd., Mumbai 01/53/8/167/AM13/W-9/IC	22.06.12	Air conditioners - 30,000, (ii) Refrigerator - 20,000 & (iii) Water Dispenser- 150000	9800	Approved as per the recommendations of MOEF vide OM No.11/1/2012-OC dated 19.9.12.
13		Sargun Overseas, Delhi 01/53/8/294/AM13/S-61/IC	11.9.12	5500 Nos. Air conditioners with R- 22 Gas	407.25	Approved as per the recommendations of MOEF vide OM No.11/1/2012-OC dated 19.9.12. However, quantity may be restricted to 5000 Nos. being a new unit.
14		International Aircon P Ltd., Delhi 01/53/8/300/AM13/I-16/IC	14.9.12	60,000 Sets Air Conditioners with R- 22 Gas	9072	Approved as per the recommendations of MOEF vide OM No.11/1/2012-OC dated 19.9.12. However, quantity may be restricted to 5000 Nos. being a new unit.
15		International Aircon, Delhi 01/53/8/299/AM13/I-15/IC	14.9.12	30,000 Sets Air conditioners with R- 22 Gas	4620	Approved as per the recommendations of MOEF vide OM No.11/1/2012-OC dated 19.9.12.
16		Uiiwal Enterprises. New	6.9.12	6500 Air conditioners	830.01	Approved as per the

		Delhi 01/53/8/278/AM13/U-8/IC		with R-22 Gas		recommendations of MOEF vide OM No.11/1/2012-OC dated 19.9.12. However, quantity may be restricted to 5000 Nos. being a new unit.
	17	S.R. Traders, Chennai 01/53/8/251/AM13/S-45/IC	17.8.12	7008 Sets Air conditioners with R- 22 Gas	928.6	Approved as per the recommendations of MOEF vide OM No.11/1/2012-OC dated 10.9.12. However, quantity may be restricted to 5000 Nos. being a new unit.
	18	KMJ Enterprises, Chennai 01/53/8/280/AM13/K-10/IC	3.9.12	7650 Sets Air Conditioners with R- 22 Gas	1009.84	Approved as per the recommendations of MOEF vide OM No.11/1/2012-OC dated 19.9.12. However, quantity may be restricted to 5000 Nos. being a new unit.
PART-X (MOEF(WL))						
13.	11	Matrix India, Pune, 01/53/162/1367/AM- 12/M-70/IC	15.03.12	50 pcs of Common Butterflies and insects	1.55	Approved as per the No Objection Certificate of Chief Wild Life Warden, Govt. of Maharashtra.
	12	Hi Tech Advance Products, Indore 01/53/8/146/AM13/H- 12/IC	8.6.12	7 Sets of Veterinary Equipment / Tranquilizer Equipment / CO2 Injection Rifle and accessories as detailed in the application.	8.11	Approved as per the recommendation of MOEF(WL) conveyed vide OM No.3-6/2010-WL-I(Pt) dated 16.7.12.
	14	Chief Conservator of Forests & Field Director (Tadoba Andhari Tiger Project), Chanderpur 01/53/8/190/AM13/T-12/IC	11.7.12	15 Sets of Veterinary Equipment / Tranquilizer Equipment / CO2 Injection Rifle and accessories as detailed in the application.	18.64	Approved as per the recommendation of MOEF(WL) conveyed vide O.M. No.3-6/2010-WL-I (Pt) dated 3.9.12.
	17	Hi Tech Advance Products, Indore 01/53/8/450/AM12/H-31/IC	28.11.11	9 [3 permission already given) + 6 Sets of Veterinary	propotionate CIF Value	Approved 06 Sets, as per the recommendation of MOEF(WL) MOEF(WL)

				Equipment / Tranquilizer Equipment / CO2 Injection Rifle and accessories as detailed in the application.		vide OM No.3-6/2010-WL-I(Pt) dated 20.3.12.
PART-XI (PESO)						
	4	Great Eastern Energy Corpn Ltd., Gurgaon 01/53/8/221/AM13/G-14/IC	27.2.12	Explosives (Setting Tool Igniter) as detailed in the application	11.56	Approved as per the recommendation of PESO conveyed vide letter No.E-25(38)/77/2009 dated 20.8.12 has given no objection for import.
	5	Focus Energy Ltd., New Delhi 01/53/8/233/AM13/F-3/IC	3.8.12	50 Nos. Explosives (Initiator) as detailed in the application	7.96	Approved as per the recommendation of PESO conveyed vide letter No.E-25(38)53/2000 dated 29.5.12 has recommended the case.
	7	Schlumberger Asia Services Ltd., Mumbai 01/53/8/275/AM13/S-57/IC	31.8.12	Explosives as detailed in the application	84.33	Approved as per the recommendation of PESO conveyed vide letter No.E-25(38)53/2000 dated 18.9.12 has recommended the case.
PART-XVI (MHA)						
	9	LNG Security Services P Ltd., Delhi 01/53/8/682/AM12/L-21/IC	22.3.12	Spares of De Armer Disrupters as detailed in the application	28.16	Approved as per the recommendation of MHA conveyed vide O.M. No.IV-24011/5/2012- Prov.I dated 18.9.12 subject to condition that list of spares to be got verified from CAPFs concerned.
	10	Srijan Systems P Ltd., Delhi 01/53/8/232/AM13/S-42/IC	27.7.12	21 Pcs of Signal Pistol as detailed in the application	9309	Approved as per the recommendation of MHA conveyed vide O.M. No.IV-24011/5/2012- Prov.I dated 18.9.12.
	12	Elcome Marine Services P Ltd., Mumbai 01/53/8/228/AM31/E-18/IC	1.8.12	1 Nos. MDC 1541 A Kodan Radar with complete Accessories	5.78	Approved as per the recommendation of MHA conveyed vide O.M. No.IV-24011/5/2012- Prov.I dated 18.9.12

	14	National Security Guard, Delhi 01/53/8/234/AM13/N-14/IC	3.8.12	Arms and Ammunition	3489.2	Deferred for want of comments from MHA.
	17	CRPF, New Delhi 01/53/8/220/AM13/C-21/IC	26.7.12	Arms and Ammunition	4.01	Approved as per the recommendation of MHA conveyed vide ID No.12011-12-Prov-MHA.Prov.II Dated 27.8.12.
	19	Alligator Designs P. Ltd., New Delhi 01/53/8/216/AM13/A-35/IC	25.07.12	60 Nos of Night Vision Binoculars	54.42	Approved as per the recommendation of MHA conveyed vide O.M. No.IV-24011/5/2012-Prov.I dated 18.9.12.
	20	Alligator Designs P. Ltd., New Delhi 01/53/8/226/AM13/A-36/IC	23.08.12	1 Nos of Phantomir Infrared Binoculars	8.7	Approved as per the recommendation of MHA conveyed vide O.M. No.IV-24011/5/2012-Prov.I dated 18.9.12.
	21	WWW Defence, New Delhi 01/53/8/263/AM13/W-10/IC	05.09.12	10 Pieces of Single Tube Night Vision Goggles DIANA with 2+ Gen Tube	19.5	Approved as per the recommendation of MHA conveyed vide O.M. No.IV-24011/5/2012-Prov.I dated 18.9.12.
	23	Special Inspector General of Police, Force One, Maharashtra, Mumbai 01/53/162/550/AM13/M-28/IC	21.08.12	Arms and Ammunition	US\$5548	Approved as per the recommendation of MHA conveyed vide letter No.IV-12011/15/2011-Prov.II Dated 12.12.11.
	25	DG of Police, Hyderabad 01/53/162/688/AM13/A-41/IC	12.9.12	Arms and Ammunition	Free of Cost	Approved as per the recommendation of MHA conveyed vide letter No.IV-12011/1/2011-Prov.II Dated 16.8.12.
	26	Security Instruments, Delhi 01/53/8/287/AM13/S-60/IC	11.9.12	12 Nos. of Digital Nigh Vision Goggles	26.39	Approved as per the recommendation of MHA conveyed vide O.M. No.IV-24011/5/2012-Prov.I dated 18.9.12.
	28	LNG Security Services P Ltd., Delhi 01/53/8/193/AM12/L-8/IC	22.7.12	Water Jet Disrupter RE 70 M3 Plus	The Committee after due deliberations decided to extend the re-export period upto 31.3.2013.	
Part-XVIII						
Part-XXI (DOT)						
2.	1	Indian Oil Corporation, Mumbai 01/53/8/291/AM12/I-19/IC	8.9.11	One Set Tetra System Network / Wireless Equipment with Accessories	302.93	Approved as per the recommendations of DOT conveyed letter dated 10.98.12.

3.2 Following **89 (Eighty Nine)** applications for import were deferred as comments from the concerned Ministries have not been received.

S. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Remarks
PART-I (AHD&F)						
	1	Mizoram Govt. Directorate of Animal Husbandry & Veterinary, Mizoram 01/53/8/274/AM12/M-29/IC	08.09.11	Pure Breed GGP Breeding Swine--70 Units/Nos.	65.52	Deferred for want of information from the firm and comments from D/o AHD&F.
	2	Saife Vetmed Private Limited, Delhi 01/53/8/430/AM12/S-108/IC	25.11.11	Kunafin (parasitic wasps of house and stable flies)---4050 Kgs.	100	Deferred for want of comments from Dte. Of Plant Protection, Quarantine & Storage, Faridabad.
	3	Dhritiman Datta, Kolkata 01/53/162/1073/AM12/D-28/IC	20.12.11	2160 Nos. Ornamental Fishes	0.91	Deferred for want of information from the firm and comments from D/o AHD&F.
	4	Provet Genetics Pvt. Ltd., Maharashtra 01/53/8/550/AM-12/P-39/IC	31.01.12	3000 Holstein Friesian Cows	4252.5	Deferred for want of information from the firm and comments from D/o AHD&F.
	5	Fortune Associates, Hyderabad 01/53/8/565/AM12/F-13/IC	7.2.12	10 Alpaca (Vicugna Pacos)	3	Deferred for want of comments from D/o AHD&F.
	7	Hester Biosciences Ltd., Ahmadabad 01/53/8/6570/AM12/H-40/IC	15.03.12	700000 nos of SPF Eggs	462.14	Deferred for want of information from the firm and comments from D/o AHD&F.
	8	Dwarka Sea World, Delhi 01/53/8/17/AM13/D-1/IC	10.4.12	19,500 Nos. Ornamental Fish	16.21	Deferred for want of information from the firm and comments from D/o AHD&F.
	9	Aquamax, Pune 01/53/8/61/AM13/A-8/IC	2.5.12	10,000 Nos. Ornamental Fishes	11.58	Deferred for want of information from the firm and comments from D/o AHD&F.
	11	Mebajeona Stud Farm, Muktsar 01/53/8/230/AM13/M-21/IC	1.8.12	One Stallion & Six Broodmares	90	Deferred for want of comments from D/o AHD&F.

	12	Amusement & Picnic Resorts P Ltd., Chennai 01/53/162/319/AM13/A-24/IC	27.6.12	100,000 Nos. Normal Marine Life Forms, Aquatic Life Forms, other Special Aquatic Forms	499	Deferred. The firm may be asked to first obtain the approval of Central Zoo Authority for establishment of Oceanarium and for display of live aquatic animal therein.
	13	Connexios Life Science Ltd., B'lore 01/53/162/381/AM13/C-18/IC	13.7.12	2580 Nos. Rats /Wistar as detailed in the application	248	Deferred for want of comments from D/o AHD&F.
	14	Ismail Suhab, Bang 01/53/162/465/AM13/I-12/IC	31.7.12	20 Nos. of Aplacas Male and Female	24	Deferred for want of comments from D/o AHD&F.
	15	Sunshine Aquarium, Chennai 01/53/162/388/AM13/S-39/IC	18.7.12	50,000 Nos. Ornamental Fishes	15	Deferred for want of comments from D/o AHD&F.
	16	Exotic Worlds Fish Aquarium & Pets, Mumbai 01/53/8/182/AM13/E-16/IC	4.7.12	6 Pcs of Live Sheep and Goats (Lama)	1	Deferred for want of comments from D/o AHD&F.
	17	Track Supreme Stud, Chandigarh 01/53/8/266/AM13/T-17/IC	31.08.12	4 Nos of Broodmares	40	Deferred for want of comments from D/o AHD&F.
Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Remarks
	20	Jaipur Riding and Polo Club, Jaipur 01/53/162/554/AM13/J-15/IC	22.08.12	8 Nos of Polo Pony	400	Deferred for want of comments from D/o AHD&F.
	21	Raptakos Brett& Co. Ltd., Mumbai 01/53/8/254/R-20/AM13/IC	22.08.12	8 Nos of Broodmares	605	Deferred for want of comments from D/o AHD&F.
	23	National Centre For Cell Science, Pune 01/53/162/521/AM13/N-18/IC	14.08.12	140 Nos of Live Mice	20.96	Deferred for want of information from the firm and comments from D/o AHD&F.
	24	Aqua Briao, Coimbatore 01/53/162/361/AM13/A-29/IC	10.07.12	30000 Nos. of Ornamental Fish	5.63	Deferred for want of information from the firm and comments from D/o AHD&F.
	25	Amrita Vishwa Vidapeetham 01/53/8/250/AM13/A-38/IC	16.08.12	1 Nos. of Vx2 Rabbit Tumour Cell Line	0.75	Deferred for want of comments from D/o AHD&F.
	26	Maniri Horse Breeders Farm Pl.	13.08.12	21 Nos. of Stallion /	1350	Deferred for want

	Ltd. 01/53/8/242/AM13/M-25/IC		Colt/ Broodmare/Filly		of comments from D/o AHD&F.
27	National Centre For Cell Science, Pune 01/53/162/534/AM13/N-19/IC	14.08.12	60 Nos. of Live Mice	9.85	Deferred for want of comments from D/o AHD&F.
28	Amrita Centre For Nanosciences 01/53/8/249/AM13/A-37/IC	14.08.12	50 Nos. of see through Medaka, 50 Nos of Qurt Medaka, 50 Nos of Dr. R. Medaka	0.054	Deferred for want of information from the firm and comments from D/o AHD&F.
29	Action Polo Equestrian Foundation, Delhi 01/53/8/252/AM13/A-39/IC	22.08.12	3 Nos. of Polo Ponies	29	Deferred for want of comments from D/o AHD&F.
30	Syngene International Ltd., Bangalore 01/53/8/248/AM13/S-44/IC	14.08.12	93 Vails Sprague-Dawley Rat Sample Tissues	1.67	Deferred for want of comments from D/o AHD&F.
31	Sipra Labs Ltd., Hyderabad 01/53/162/383/AM13/S-40/IC	22.08.12	Rats / Mice - 180 Nos.	6.74	Deferred for want of comments from D/o AHD&F.
32	Raptakos Brett & Co Ltd., Mumbai 01/53/8/254/AM13/R-20/IC	22.8.12	8 Nos. of Broodmares	605	Deferred for want of comments from D/o AHD&F.
4	Piramal Healthcare Ltd., Mumbai, 01/53/8/154/AM13/P-15/IC	12.06.12	1700 Kg of AIN-76A Rodent Diet with 60% Fructose, Rodent Diest with 10 Kcal% Fat, Rodent Diest with 45 Kcal% Fat, Rodent Diest with 60 Kcal% Fat	17.34	Deferred for want of comments from D/o AHD&F.
PART-II (C&PC)					
1	Apar Industries Ltd., Vadodara 01/53/8/71/AM13/A-9/IC	4.5.12	3000 MTs Polytetrafluoroethylene PTEE Scrap	7.72	The Committee decided that the page numbers 13 to 16 may be sent to D/o C&PC in reply to their O.M. NO.25015/1/2012-PC-II dated 14.7.2012.
2	G.G. Enterprises, Tuticorin 01/53/162/390/AM13/G-11/IC	16.7.12	330 MTs of Used Nylon Monofilament / Multifilament Fishing Net	72	The Committee decided that the comments furnish by D/o C&PC vide OM No.25015/1/2012-PC-II dated 16.8.12 may be forwarded to the

						forwarded to the firm seeking their reply.
S. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Remarks
	3	Shakti Plastic Industries, Mumbai 01/53/8/191/AM13/S-38/IC	5.7.12	750 MTs of Plastic Waste	129.18	The Committee decided that the comments furnish by D/o C&PC vide OM No.25015/1/2012-PC-II dated 16.8.12 may be forwarded to the firm seeking their reply.
	4	Shah Products, Jamnagar 01/53/8/178/AM13/S-35/IC	02.07.12	400 M.T. Acrylic Plastic Scrap	95.2	Deferred for want of comments from C&PC and MOEF.
	9	Solvay specialities India P. Ltd., Gujarat 01/53/8/181/AM13/S-36/IC	05.07.12	2600 Kgs of Sulfolane	6.3	Deferred for want of comments from C&PC.
PART-III (Heavy Industry)						
	1	GE India Industries P Ltd., Delhi 01/53/8/148/AM13/G-10/IC	11.6.12	Second hand tools as detailed in the application	19.17	Deferred for want of comments from D/o HI and information from the firm.
PART-VI (DIPP)						
	1	Kavita Overseas (P) Ltd., Delhi 01/53/8/596/AM12/K-26/IC	22.2.12	10,000 MTs Dry Battery Scrap	3640	Deferred for want of comments from MOEF.
	2	Jarson Metal, Thane 01/53/8/63/AM13/J-7/IC	2.5.12	2000 MTs Lead Battery Plates covered by ISRI Rails	1248	Deferred for want of comments from MOEF.
	10	Bindal Smelting P Ltd., New Delhi 01/53/8/77/AM13/B-6/IC	9.5.12	Lead Scrap as per ISRI - 350 MTs	213.72	Deferred for want of comments from MOEF.
	13	Soham Industries, Indore 01/53/162/444/AM13/S-41/IC	24.7.12	400 MTs Lead Battery covered by ISRI Code work Rains and Rono	132	Deferred for want of comments from MOEF.
	19	Shri Ram Pistols and Rings Ltd., Delhi 01/53/8/281/AM13/S-59/IC	10.9.12	400 Lbs Metrco 70C Powder 12.5 # Batch W81643	5.2	Deferred for want of comments from DIPP and DHI.
PART-VII (ICMR)						
	1	International Institute of Biotechnology & Toxicology, Tamil Nadu, 01/53/8/667/AM-12/I-	13.03.12	(i) 17 nos of Reconstructed Human Epidermis small age (ii) 2 nos	1.05	Deferred for want of comments from ICMR.

		33/IC		ot Skin Ethic Maintenance & Growth Medium & (ili) 1 nos of Transport to India via Fedex		
PART-VIII (MOEF)						
	1	Shivam Iron & Steel Company Ltd., Kolkata, 01/53/8/619/AM-12/S-152/IC	01.03.12	50,000 MT of Slag : Ferro Manganese	25.1	Deferred for want of comments from Min. of Steel and information from the firm. A last reminder may be issued to the firm giving 15 days times failing which the case may be considered as closed.
	2	Sardar Metal & Alloys Ltd., AP 01/53/8/133/AM13/S-22/IC	5.6.12	10,000 MTs MNO Slag	7500	Deferred for want of comments from MOEF and Steel.
S. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Remarks
	3	Hira Power and Steels Ltd. Raipur 01/53/8/156/AM13/H-13/IC	12.6.12	2000 MT.Ferro Manganese SLAG	1119	Deferred for want of comments from MOEF and Steel and information from the firm.
	6	Modern India Con-Cast Ltd., Kolkatta 01/53/8/173/M-17/IC	25.6.12	100,000 MT Ferro manganes slag	8000	Deferred for want of comments from MOEF and Steel and information from the firm.
PART-IX MOEF(O)						
	1	Ambitious Markerting, Delhi, 01/53/8/691/AM-12/A-85/IC	29.03.12	4200 Units of Air Conditioners	509.53	Deferred for want of comments from MOEF information from the firm.
	2	Amrit Chem, Mumbai 01/53/8/10/AM13/A-1/IC	4.4.12	300 MTs HCFC 141 B	424.32	Deferred for want of comments from MOEF information from the firm.
	3	El Dupont India Private Ltd., G'gaon 01/53/8/127/AM13/E-11/IC	1.6.12	100,000 Kgs D 10206780 Dupont TM Suva ® MP 39 - ITK	242.45	Deferred for want of comments from MOEF information from the firm.
	6	Dharya Enterprises, Delhi 01/53/8/170/AM13/D-5/IC	25.6.12	R411 C Refrigerant Gas - 1200 MTs	1155	Deferred for want of comments from MOEF information

						MOEF information from the firm.
	7	Eta General P. Ltd., Chennai 01/53/8/270/AM13/E-19/IC	31.08.12	147,000 Nos. of Conditioners Containing R-22 Gas	29120	Deferred for want of comments from MOEF.
PART-X (MOEF(WL))						
	1	Naresh International, Delhi 01/53/8/432/AM12/N-24/IC	26.11.11	Sandal wood (AFRICAN)--100 MTs	150	Deferred for want of comments from MOEF(WL).
	2	Siddharth Singh Garha, Indore 01/53/8/464/aM12/S-121/IC	14.12.11	13 Nos. Hunting Trophies	8.98	Deferred for want of comments from MOEF(WL).
	3	Wave Industries P Ltd., Delhi 01/53/8/470/AM12/W-8/IC	21.12.11	3 Nos. African Handicraft Zebra Skin Rugs	3.15	Deferred for want of No Objection Certificate of Chief Wild Life Warden from the applicant.
	4	Deputy Conservator of Forests, Pune 01/53/8/73/AM13/P-9/IC	7.5.12	53 Units Syringe Projectors & Accessories	1.18	Deferred for want of comments from MOEF(WL).
	5	Jagan Nath Prem Nath, Delhi 01/53/8/576/AM12/J-20/IC	10.2.12	55 MTs SandalWood	94.32	Deferred for want of comments from MOEF(WL).
	6	Arjun Balraj Mehta, New Delhi 01/53/8/91/AM13/A-12/IC	16.5.12	14 Nos. Trophies as detailed in the application	1.73	Deferred for want of comments from MOEF(WL).
	7	Burberry India P Ltd., Delhi 01/53/8/106/B-9/AM13/IC	23.5.12	52,000 Buttons made of 100% mother of pearls stitched on shirts and Dersey wear	33.98	Deferred for want of comments from MOEF(WL).
	8	Jaideep Singh, Chandigarh 01/5/38/97/AM13/J-11/IC	21.5.12	Lion Trophy - 1	Nil	Deferred for want of comments from MOEF(WL).
Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Remarks
	9	Hipe Developers, Karnataka 01/53/162/216/AM13/H-10/IC	28.5.12	One Tortoise shell Model Ship of Square Rigged Schooner with Horn Salts, approximately 32 inch Length x 23 inch Height	14.19	Deferred for want of comments from MOEF(WL).
	10	G. Abhinav Reddy, Hyderabad 01/53/8/421/AM12/G-34/IC	16.11.11	22 Hunted Animal Trophies as detailed in the application	1.2	Deferred for want of comments from MOEF(WL).
	13	Adinath Veterinary Products P	16.7.12	100 items	3.95	Deferred. Firm

	Ltd., Indore 01/53/8/202/AM13/A-30/IC		Tranquilizer Equipment / Syringe Projection, Injection Rifle, Cartridge, Syringe, Connector)		may be requested to obtain recommendation letter issued by Chief Wildlife Warden, Govt. of Goa, Govt. of Gujarat and Govt. of Kerala for importing tranquilizing equipment.
15	National Zoological Park, New Delhi 01/53/8/241/AM13/N-17/IC	13.08.12	55 Units Syring Projector & Accessories as detailed in the application	1.43	Deferred for want of comments from MOEF(WL).
16	Chief Conservator of Forests (Territorial) Nashik, 01/53/162/602/AM13/C-24/IC	30.08.12	5 Syringe Projectors & Accessories	2.28	Deferred for want of comments from MOEF(WL).
PART-XI (PESO)					
1	Eco Breaking Technologies India Pvt. Ltd., New Delhi 01/53/8/532/AM-12/E-25/IC	20.01.12	2760 Nos. of Green Break Safety Cartridge	1 crores	Deferred for want of comments from PESO.
2	Shri Gajanan Borewell, Kolhapur 01/53/8/519/AM12/S-138/IC	16.1.12	3600 Nos. Swellnex (Explosives)	18.37	Deferred for want of comments from PESO.
3	Rajasthan Explosives & Chemicals Ltd., Delhi 01/53/8/54/AM13/R-4/IC	27.4.12	10 Million Mtr Double Layered Detonating Tube and 10 Million Nos. Lead Tube Delay Element	850.17	Deferred for want of comments from PESO and information from the firm. A last reminder may be issued to the firm giving 15 days times failing which the case may be considered as closed.
6	Schlumberger Asia Services Ltd., Mumbai 01/53/8/269/AM13/S-54/IC	31.08.12	Explosives as detailed in the Application	41.013	Deferred for want of comments from PESO.
PART-XII (PHARMA)					
2	Ranbaxy Lab, Mohali 01/53/8/207/AM13/R-16/IC	14.07.12	750 Kgs of Light Mineral Oil	2.42	Deferred for want of comments from D/o Pharma and information from the firm.

	3	Ranbaxy Lab, Mohali, 01/53/8/208/AM13/R-17/IC	19.07.12	100 Kg of R-(-)-3- Quinuclidino	76.59	Deferred for want of comments from D/o Pharma and information from the firm.
	5	Granules India Ltd., Hyderabad 01/53/162/527/AM13/G-18/ IC	14.08.12	84000 Kgs of Acetic Anhydride	44.28	Deferred for want of comments from D/o Pharma.
Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	Clf Value (Rs. Lakhs)	Remarks
	6	Granules India Ltd., Hyderabad 01/53/162/520/AM13/G-17/ IC	14.08.12	84000 Kgs of Acetic Anhydride	44.28	Deferred for want of comments from D/o Pharma
	7	Granules India Ltd., Hyderabad 01/53/162/528/AM13/G-19/ IC	14.08.12	84000 Kgs of Acetic Anhydride	0.79	Deferred for want of comments from D/o Pharma
	8	Chemcon Specialty Chemicals P. Ltd., Baroda 01/53/162/597/AM13/C-23/IC	29.08.12	65000 Kgs of 1,3 Dichloro-2-Propanol	120	Deferred for want of comments from D/o Pharma
PART-XVI(MHA)						
	2	Reliance Port & Terminals Ltd., Gujarat 01/53/8/637/AM12/R-44/IC	9.3.12	15 Nos. Night Vision Binocular	5.71	Deferred for want of comments from MHA.
	3	National Security Guard, ND, 01/53/8/679/AM-12/N-35/IC	21.03.12	346 nos of Laser Aiming Device for MP-5	257.95	Deferred for want of comments from MHA.
	4	E.I. Dupont India P Ltd., Haryana 01/53/8/8/AM13/E-2/IC	4.4.12	2 Nos. 308 Barrels for 7.62 Nato and 2 Nos. 5.56 Barrels for 5.56 NATO	2.6	Deferred for want of comments from MHA.
	5	L&T Shipbuilding Ltd., Chennai 01/53/162/60/AM13/L-1/IC	18.4.12	One Racon	23.92	Deferred for want of comments from MHA and information from the firm.
	6	Janak Positioning & Surveying Systems Ltd., Delhi 01/53/8/663/AM12/J-23/IC	13.3.12	Surveying Instruments	9.14	Deferred for want of comments from MHA and information from the firm.
	7	Reliance Port & Terminals Ltd., Gujarat 01/53/8/35/AM12/R-3/IC	19.4.12	Ground Penetrating Radar (GPR) comprising various items as detailed in the agenda	3.76	Deferred for want of comments from MHA.
	8	Galvanisers India, Mumbai 01/53/8/219/aM13/G-15/IC	27.7.12	(i) 2400 Parachut Rocket, (ii) 3600	3604	Deferred for want of comments from MHA.

				Hand Flare and (iii) 1200 Orange Smoke		
	11	SSF, Delhi 01/53/8/79/AM13/S-9/IC	11.5.12	Pistol 3 Nos.	US\$32859.38	Deferred for want of comments from MHA and information from the firm.
	13	Pahwa Manufacturers 01/53/8/00053/AM12/P-6/IC	5.5.11	20000 Projectile wads 32 Gr, 10000 23mm vzero wads & 50000 21 mm Biorientable wads	3.36	Deferred for want of comments from MHA and information from the firm.
	15	Somany Ceramic Ltd., Delhi 01/53/8/131/AM13/S-21/IC	6.6.12	Radio Modem Satellite - 2 Nos.	2.38	Deferred for want of comments from MHA.
	16	Rajatdeep Overseas P Ltd., Delhi 01/53/8/157/AM13/R-10/IC	13.6.12	Parts of Car Alarm System	100	Deferred for want of comments from MHA.
	22	MKU (P) Ltd., Kanpur 01/53/162/532/AM13/M-27/IC	17.08.12	2 Pcs for Thermal sight (Telescope for fitting to Arms)	15	Deferred for want of comments from MHA.
	24	National Security Guard, Delhi 01/53162/645/AM13/N-23/IC	7.9.12	One Hydraulic Ladder Mounted on Vehicle (Euro-III Engine)	370.66	Deferred for want of comments from MHA.
	27	DG of Police, West Bengal 01/53/162/636/AM13/C-26/IC	5.9.12	1 No Water Jet Disrupter & 50 Nos. of Cartridges	9.7	Deferred for want of comments from MHA.
Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	Clf Value (Rs. Lakhs)	Remarks
PART-XVIII (MISC)						
	1	Department of Horticulture & Cash Crops Development, Sikkim 01/53/162/104/AM13/S-6/IC	1.5.12	500 Kgs Fresh Ginger	6.54	Deferred for want of comments from D/o Agriculture.
	5	Oswal Traders & Travels P Ltd., Agra 01/53/162/253/AM13/S-25/IC	11.9.12	2 Nos. of AB=20 Tethered Helium Balloon consist of (i) Envelope Equipment and (ii) Primary Winch (iii) Low Mooring Winch (iv) Gondola Equipment	222	Deferred. The Committee decided to seek comments of Department of Tourism.
PART-XX (P&NG)						
	1	Kuwait Oil Processor, New Delhi 01/53/8/575/AM12/K-23/IC	10.02.12	2000 KL of Waste Oil	1.76	Deferred for want of comments from P&NG

3.3 Following 03 (three) applications were rejected.

No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
ART-VI (DIPP)						
1	18	S&J Granulate Solutions P Ltd., Mumbai 01/53/8/399/AM12/S-101/IC	21.8.2012	Enhancement in the quantity from 2000 MTs to 6000 MTs of Used Rubber Tyres (Cut / Shreds)	Rejected for enhancement in the quantity.	
ART-XIX (STEEL)						
2	1	THT Corporation, Mumbai 01/53/8/174/AM13/T-40/IC	26.6.2012	9000 MTs used (i) MS Pipes, (ii) Cup Locks (iii) Hoist Lifts and (iv) Used Tower Cranes	1400	Rejected as recommended by DIPP vide letter NO.9/38/2012-TSW dated 6.9.2012 as the firm is not an Actual User.
ART-XII (PHARMA)						
3	1	Cadila Healthcare Ltd., Gujarat 01/53/8/594/AM12/C-47/IC	21.2.2012	6 Kgs Bromo Fluoro Methane	10.59	Rejected as the firm has not furnished information sought by D/o Pharma as informed by rep. of Pharma present in the meeting.

3.4 Following 03 (three) applications were closed.

No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
RT-IX (MOEF)						
1	80	Neelkanth Enterprises, New Delhi 01/53/8/236/AM13/N-15/IC	9.8.2012	4950 Nos. of Air conditionrs with R-22 Gas	767.1	Case closed from the agenda as it was a repetition.
RT-XVI (MHA)						
2	1	Elero Motors & Controls P Ltd., Delhi 01/53/8/40/AM12/E-2/IC	23.4.11	2500 Pcs Radio Frequency Remote Control 867 MHz	46.96	The firm may be informed that the Item is free as per DOT letter No.R-11020/7/2011-PP dated 12.5.2011 and as informed by MHA in the meeting.
ART-XVIII (MISC)						
3	151	Rajesh Exports Ltd., Bangalore 01/53/8/225/AM13/R-18/IC	24.7.2012	5000 Kgs of Gold Dore Bars	139875	No action as it is a nominated agency.

3.5 Following 15 (Fifteen) applications were to be examined on file.

S. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
PART-VI (DIPP)						
	54	Krisgo Miracle Rubber P Ltd., AP 01/53/8/629/AM12/K-28/IC	6.3.12	500 MTs Waste Latex Gloves Scrap, Waste Latex Balloon Scrap, Process Rejected Rubber Thread, Waste Natural Rubber Band Scrap	90	The Committee noted that at least that 13 application have been received for import of Shredded Tyres / Rubber Waste / waste, parings and scrap of rubber. The Committee also noted recently 07 cases have been rejected for import of such items required for extraction of Pyrolysis oil and carbon black. The Committee was of the view that such imports should not encouraged on the environmental ground. Therefore, it was decided that all such cases may be processed on file with appropriate decision in the matter with the approval of DG.
	55	Ultra Tech Cement Ltd., Mumbai 01/53/8/246/AM13/U-5/IC	14.08.12	30,000 Mt of Tyre Chips	1811.7	As in case no. 14 above.
	56	Ultra Tech Cement Ltd., Mumbai 01/53/8/245/AM13/U-4/IC	14.08.12	45,000 Mts of Tyre Chips	2717.6	As in case no. 14 above.
	57	S&J Granulate Solutions P. Ltd., Mumbai 01/53/257/AM13/S-47/IC	24.08.12	25000.00 MTs of used Rubber Tyre Scrap-Cut/Shredded	1400	As in case no. 14 above.
	43	Tinna Overseas Ltd., New Delhi 01/53/8/108/AM13/T-8/IC	24.5.12	2000 MTs Shredded Scrap with Embedded Steel & Fibre	93.6	As in case no. 14 above.
	44	Narmada Industries, Raipur 01/53/8/128/AM13/N-7/IC	4.6.12	Scrap Cut Tyres in 2-3 Piece - 6000 MTs	531	As in case no. 14 above.
	45	Jai Bajrang Rubber P Ltd., Moga 01/53/162/226/AM13/J-12/IC	30.5.12	500 MTs Rubber Crump / Rubber Buffing Powder	49.02	As in case no. 14 above.

	46	Shantech International P Ltd., Mumbai 01/53/162/197/AM13/S-15/IC	24.5.12	1200 MTs Powder and Granules obtained from waste and scrap of used Tires (Rubber Mesh / C Rubber)	96	As in case no. 14 above.
Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
	47	Vavanje Crumb Rubber Ltd., Mumbai 01/53/8/136/AM13/V-2/IC	5.6.12	100,000 MTs Used Rubber Tyres	2320	As in case no. 14 above.
0	48	Kohinoor Reclamation, Jalandhar 01/53/8/98/AM13/K-4/IC	21.5.12	1200,000 Kgs used Tyres with Cut	63.6	As in case no. 14 above.
1	49	Eastman Reclamations, Jalandhar 01/53/8/98/AM13/E-10/IC	21.5.12	1200,000 Kgs used Tyres with Cut	63.6	As in case no. 14 above.
2	51	Kerala Rubber & Reclaims Ltd. Kochi 01/53/162/307/AM13/K-5/IC	22.6.12	2400 M.T of tyre buffing powder & used tyre cutting	171.91	As in case no. 14 above.
3	52	RAB ASSOCIATES 01/53/8/153/AM13/R-11/IC	12.6.12	1500 M.T. of Cut used rubber tyres/waste, parings and scrap of rubber	796.5	As in case no. 14 above.
PART-XVIII (MISC)						
4	2	Infinium Precious Resources Ltd., Mumbai 01/53/8/113/AM13/I-7/IC	25.5.2012	Gold Dore 2 MTs and Silver Bars - 20 MTs	US\$99 million & US\$12.28 million	The Committee noted that firm is a refining and minting unit approved by Indian Bullion Market Association. The Committee in principle agreed for allowing import of 50-60% of the installed capacity. The case to be processed on file for further approval.
5	3	Infinium Precious Resources Ltd., Mumbai 01/53/8/114/AM13/I-8/IC	25.5.2012	(i) Gold Bars, (ii) Silver Bars, (iii) Platinum Bars, (iv) Gold Dore Bars and (v) Silver Dore Bars	Exceeds Rs. 2.5 crores	

3.3 Following 01 (one) application was granted Ex-post-facto approval.

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
3	137	DG, BSF, New Delhi	27.7.12	2330 Nos. Fully Automatic Carbine Machine 9mm and spares	Euro 13.03	Committee accorded ex-post-facto approval to the case approved on file on the basis of NoC of MHA.

4. Next meeting will be held on 18.10.12 (Thursday) at 10.30 a.m.

5. The meeting ended with a vote of thanks to the Chair.

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